

1949 at regular intervals to ensure regulatory compliance to the various instructions/directions issued by the Reserve Bank of India and also to ensure that their functioning is not detrimental to the interest of the present and future depositors. In respect of the new private sector banks quarterly visits are arranged by Reserve Bank of India to keep a watch on their proper functioning. During the course of inspection/visit by Reserve Bank of India compliance with its own norms/instructions issued by the Reserve Bank of India is verified and deficiencies in the bank's internal control systems, management, vigilance, credit sanctions, monitoring, profitability, house keeping etc. are examined and communicated to the bank for corrective action. The same is also discussed with the bank's Chief Executive officer (CEO) during post inspection discussions on the findings of the inspection. Based on the findings of the inspection the banks take corrective p 7Xsteps.

Export/Import of Electronic Items

2164. SHRI RAMCHANDRA VEERAPPA : Will the Minister of COMMERCE be pleased to state :

(a) whether the electronic items are allowed to import or export under the Exim Policy;

(b) if so, the details thereof;

(c) whether the importers of these items have to fulfil the export obligations;

(d) if so, the details thereof; and

(e) the target fixed for export in this regard during 1998-99?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE): (a) and (b) Under the Exim Policy, there is no restriction on the export of electronic items. The import of electronic items which are in the nature of consumer goods is by and large, restricted. The Policy with regard to individual electronic items is given in the latest edition of "ITC(HS) Classifications of Export and Import Items", a publication brought out by the Ministry of Commerce. Copies of the publication are available in the Parliament House Library.

(c) and (d) Export obligations arise only where the imports are permitted against a licence on duty free or concessional duty basis. There is no export obligation if the imports are made on payment of duty.

(e) The overall export target originally fixed for the year 1998-99 in respect of electronics hardware was US \$ 962 million.

[Translation]

Assistance from Canada

2165. DR. ASHOK PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Canada has shown interest to invest huge capital in India; and

(b) if so, the details thereof and the terms and conditions in regard thereto?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) No, Sir. Government of Canada extends official development assistance to India in the form of grants.

(b) Does not arise.

[English]

Revitalisation of PSUs

2166. SHRI GORDHANBHAI JADHAVBHAI JAVIA :
SHRI RAMSHAKAL :
SHRI A.C. JOS :
DR. ASIM BALA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received any representations to take immediate steps to revamp the sick public sector undertakings;

(b) if so, the details thereof;

(c) whether the Government allocate funds to sick public sector units for revitalisation purpose; and

(d) if so, the details thereof alongwith the names of such sick companies to whom the funds have been allocated for the purpose during the last three years in the country, particularly in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) to (d) Government are aware of the need to revamp the sick PSUs and are taking enterprise specific measures to revitalise the enterprises. Some of the general measures taken by the Government to improve their performance however are professionalisation of PSU Boards, periodic review meeting by administrative Ministry, rationalisation of man power, organisational and capital restructuring etc. Government also allocate need based budgetary assistance to the PSUs on merits. Plan and non-plan assistance provided to the Public Enterprises, in general are Rs.55708 crores, Rs.56542 crores and Rs.72805 crores during 1996-97, 1997-98 and 1998-99 respectively. NTC (Gujarat) is the only Central PSU located in Gujarat requiring such revamping which has been in receipt of the funds at Rs.44.60 crores, Rs.42.77 crores and Rs.37.63 crores during these periods through NTC (HC).

Performance of Navratnas

2167. DR. ASIM BALA :
SHRI SURESH WARPUDKAR :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have downgraded its earlier rating of performance of Navratnas;